

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1924

ANSWERED ON:23.07.2014

FINANCIAL ASSISTANCE TO CORPORATIONS

Kataria Shri Rattan Lal;Reddy Shri Ponguleti Srinivasa;Venugopal Shri K. C.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of funds provided to various Nagar Nigam, Municipal Corporations /Municipalities during the last three years and the current year, State-wise;
- (b) the percentage of funds utilized and works undertaken during the above mentioned period, State-wise;
- (c) whether the Government proposes to provide special packages or any other assistance for development of new Nagar Nigam, Corporations/Municipalities in various States including in Haryana and Telangana; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAI AH NAIDU)

(a) & (b): No funds are released directly to the Nagar Nigam, Municipal Corporations/ Municipalities under Jawaharlal Nehru National Urban Renewal Mission (JnNURM). As per guidelines, funds as Additional Central Assistance (ACA) (100% Central Grant in respect of central share) under JnNURM are released to the State Government or its designated State Level Nodal Agency (SLNA).

Details of State-wise ACA released for utilization under Urban Infrastructure and Governance (UIG) sub-mission and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JnNURM are at annexure-I and annexure-II.

(c): No, Madam. The Mission has ended on 31.03.2014.

(d): Does not arise in view of above.